

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 3602/2016
MA No. 3149/2016**

New Delhi this the 24th day of October, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Chandra Dutt
S/o Sh. Kuber Dutt,
R/o F-45, Gali No.5,
Phase-III, Shiv Vihar,
Karawal Nagar, Delhi-110094 - Applicant

(By Advocate: Mr. Paritosh)

VERSUS

Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary,
FC-18, Institutional Area, Karkardooma,
Delhi-110092 - Respondent

O R DE R (Oral)

Mr. V. Ajay Kumar, Member (J):

Heard the learned counsel for the applicant.

2. The applicant appeared for selection to the post of Head Constable (Male) Post Code 43/13 in Transport Department, Govt. of NCT of Delhi, conducted by the DSSSB. It is submitted that the respondent, vide Annexure A/4 Notice No.4/8 dated 24.07.2015, declared that the applicant secured 174.25 marks in the examination and accordingly, was shortlisted for Physical Endurance Test.

It is submitted that although the applicant, in the said Test, satisfied the requirement of height, age and chest measurement, but the respondent, without giving any reasons, did not select the applicant.

3. Annexure A/6 representation sent on 20.06.2016 ventilating his grievance to the respondent is unanswered till date.

4. In the circumstances, the OA is disposed of, without going into the merits of the case, by directing the sole respondent to consider Annexure A/6 representation dated 20.06.2016 and to pass an appropriate speaking and reasoned order thereon within sixty days from the date of receipt of a copy of this order, in accordance with law. MA also stands disposed of. No costs.

Let a copy of this O.A. be enclosed to this order.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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